

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 57 of 2017 (SZ)

Applicant(s)

Heritage Estate Apartment
Owners Association,
Rep. by its President
Mr. Shivakumar. S.

Vs. **Respondent(s)**

Ministry of Environment & Forest,
Union of India,
Through Secretary, New Delhi and
9 others.

Legal Practitioners for Applicant(s)

Mr. Shivakumar. S.
Party-in-Person.

Legal practitioners for respondent(s)

Mr. M.R. Gokul Krishnan for R1 and R6
M/s. Ajay Nandalike Manu,
K. Tanya Elizabeth John,
Yasodhar Hedge, Meena Rao,
Suhaas R. Shenoy, Subhang Nair,
Akshya Ramadurai for R2 and R3
M/s. K.G. Vasudevan,
H.S. Schidanand, Naresh Vassudhev &
Praveen Sethia for R7
M/s. T.V. Sekar for R8
M/s. Giridhar & Sai, Y. Kavitha,
Prasanna Durai for R10

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| Note of the Registry | Orders of the Registrar |
| Order No. | Date: 01.11.2017 Applicant counsel not present. R1, R6, R7, R8, R3, R10, representing counsel present. On request, reply of R1, R8 call on 15.11.2017. <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p> |